

REGISTERED No. P. 390

THE ORISSA  GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 19 CUTTACK, MONDAY, JUNE 12, 1944

HOME DEPARTMENT
NOTIFICATION

The 12th June 1944

No. 3052-A.—The seat of the Cuttack Sadr Muhammadan Constituency of the Orissa Legislative Assembly which has fallen vacant by reason of the death of Khan Bahadur Saiyid Ahmad Buksh, who was elected to fill the said seat,

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the Governor is pleased, in pursuance of sub-rule (1) of rule 125 read with clause (a) of rule 27 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, to call upon the said constituency to elect a member to fill the said vacancy on or before the 1st August 1944.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government